

it is a fact that the Madhya Pradesh Government has proposed to electrify six thousand villages during the Fourth Five-Year Plan and for that purpose has demanded an allocation of Rs. 30 crores in the Plan ?

DR. K.L. RAO : Yes, it is true that the Madhya Pradesh Government has got a target of electrifying 3,50 villages and energising 33,000 pumps and they have provided about Rs. 20 crores in the Fourth Plan. And if extra funds are required, they have got to find them from other organisations, like the rural electricity corporation that I have mentioned now, and from other sources.

DR. K. L. RAO : What I submitted was that a majority of the villages, with population of

श्री निरंजन वर्मा : अभी श्रीमान् ने यह स्वीकार किया है कि मध्य प्रदेश में इलेक्ट्रिसिटी निश्चित रूप से कम है। क्या मैं आपसे जान सकता हूँ, जो आपने अभी बताया कि 2000 जनसंख्या से ऊपर के गांवों में बिजली लग चुकी है उसके आधार क्या है ? मेरे ही गांव में जहां 2000 से ऊपर आबादी है वहां इलेक्ट्रिसिटी नहीं है। अभी वहां सैकड़ों गांव ऐसे ही पड़े हैं।

दूसरी बात, क्या आप बतलाने को कृपा करेंगे कि माताटीला बांध जहां से मध्य प्रदेश को बिजली दी जाने वाली थी और उसी तरह से हीराकुड, जहां से मध्य प्रदेश वालों के लिये बिजली देने के लिये आपने शर्तें तय की थीं, उन शर्तों पर आप अमल करने के लिये क्या कोई बाकायदा कार्य करना चाहते हैं या केवल बांध में ही मध्य प्रदेश वालों को आप टरकाना चाहते हैं ?

2,000 and above, have been electrified. I do not say that each and every village has been electrified in Madhya Pradesh and Madhya Pradesh proves an exception to the rule. I am very sorry the hon. Member's village has not been electrified, and if he gives me the name of the village, I shall try to see to its electrification. With regard to Matatilla and Hirakud, the amount of power that has got to be given has been agreed to, and about the rate only there has been some sort of a discussion going on, which is unnecessary, and I am calling for a meeting with

these people in this month to finalise the rate. Even without raising the question of rate they could have taken the electricity because the amount of electricity that can be given to Madhya Pradesh from these two projects has been fixed.

THE DEPUTY CHAIRMAN : Next question.

#### SHORTAGE OF ELECTRICITY IN PUNJAB

\*337. SARDAR NARINDAR SINGH BRAR \*

SARDAR GURCHARAN : SINGH TOHRA :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that in view of acute shortage of electricity, the Government of Punjab have requested the Union Government to supply 100 megawatts of electricity to Punjab from the Kotah atomic power station ; and

(b) if so, the reaction of the Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD) (a) No, Madam.

(b) Does not arise.

سردار نریندر سنگھ برار : میں صرف اتنا ہی پوچھنا چاہتا ہوں ہمارے گرین ریولوشن کے لئے جو ہم کو بجلی نہ ہونے کی وجہ سے پانی کی کسی آدھی سے اس کے لئے کوئی آپ نے ایسی بات ابھی سوچی ہے کہ اس کے لئے کوئی انجن وغیرہ دیا جائے یا اور کسی طریقہ سے بجلی کی کسی پوری کی جائے ؟ -

†[सरदार नरेन्द्र सिंह ब्रार : मैं सिर्फ इतना ही पूछना चाहता हूँ कि हमारे ग्रीन रेवोल्यूशन के लिए जो हमको बिजली न होने की वजह से पानी की कमी आ रही है उसके लिए कोई

आपने ऐसी बात अभी सोची है कि उसके लिए कोई इंजन वगैरा दिया जाये या और किसी तरीके से बिजली की कमी पूरी की जाए?]

DR. K. L. RAO : It is true that Punjab, a very dynamic State, is short of power. The shortage of power in that State is as much as 200 mw. In fact it is creating a lot of anxiety to us. What to do in order to overcome the shortage in the next four or five years till the Beas-Sutlej project comes in? And one of the ideas is to connect the Kotah atomic power station in Rajasthan and supply the power temporarily at least to Punjab. Anyway the shortage of power exists, it is true.

सरदार नरिन्दर سنگھ बरार : میں صرف اتنا پوچھنا چاہوں گا -- کتنا وقت اور لگے گا کیونکہ ہمارا نقصان ہو رہا ہے یعنی گرہن ریولوشن میں انچ وغیرہ کا نقصان ساری کٹری کو ہو رہا ہے اس کے لئے فوراً توجہ دینے کے لئے کنفی دہر کے اندر آپ کچھ کر سکیں گے۔

[सरदार नरेन्दर सिंह बरार : मैं सिर्फ इतना पूछना चाहूंगा कितना वक्त और लगेगा क्योंकि हमारा नुकसान हो रहा है थानो ग्रोन रेवोल्यूशन में अनाज वगैरा का नुकसान सारी कन्ट्री को हो रहा है। इसके लिए फौरन तवज्जो देने के लिए कितनी देर के अन्दर आप कुछ कर सकेंगे?]

DR. K. L. RAO : I am afraid it will not be possible to fully satisfy Punjab Government's demands during the next four or five years, till the Beas-Sutlej project comes in. But we are trying to get as much power as possible from the stations that are nearby, from the atomic power station in Rajasthan, from the Bassi power station, from Giri, and so on, and as soon as the other power projects get completed, then we will try and get the power from them as much as we possibly can, but I am afraid I cannot say positively that we will be able to overcome the shortage in Punjab in the next four or five years.

THE DEPUTY CHAIRMAN : Next question.

#### L. I. C. PREMIUM RATES

♦338. SHRI R. P. KHAITANf :  
SHRI A. P. CHATTERJEE :

Will the PRIME MINISTER be pleased to refer to the reply to Starred Question No. 52 given in the Rajya Sabha on 29th April, 1969 and state :

(a) whether the Life Insurance Corporation has finally considered the report of the Committee of Actuaries;

(b) if so, what decision has been taken by the L.I.C. regarding the reduction of the premium rates; and

(c) if not, the reasons for the delay in arriving at a decision ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) to (c). The report of the Committee of Actuaries is still under the consideration of the L.I.C.

श्री आर० पी० खैतान : मैडम, प्रोमियम रेट्स के बारे में बहुत दिनों से चर्चा चल रही है। 1966 में उसके लिये कमेटी बनाई गई थी और 3 वर्ष हो गये अभी तक उसके बारे में कोई विचार नहीं हुआ है। इसलिये आप के द्वारा मैं निवेदन करना चाहता हूँ कि रेट्स के बारे में कब तक निश्चय हो जायेगा ?

श्री जगन्नाथ पहाड़िया : माननीया, जैसा कि पहले भी मैंने सदन में बतलाया था, एक्चुअली कमेटी की रिपोर्ट हमको प्राप्त हुई थी जनवरी 1968 में, मगर इसके बाद हम इंतजार कर रहे थे मोरारका की रिपोर्ट की। मोरारका कमेटी की रिपोर्ट अभी हमें प्राप्त नहीं हुई है क्योंकि वह कारपोरेशन के विचाराधीन है। यहां कारपोरेशन को हमने कहा है कि 3 महीने के भीतर रिपोर्ट भेज दें जिससे हम फैसला कर सकें।

श्री आर० पी० खैतान : यह मोरारका कमीशन की रिपोर्ट भी आपके सामने आ